

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

STARRED QUESTION NO:202

ANSWERED ON:17.07.2009

PROGRESS OF WORKS UNDER PMGSY

Reddy Shri Magunta Srinivasulu;Singh Baba Shri K.C.

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the objectives of Pradhan Mantri Gram Sadak Yojana (PMGSY) and the criteria fixed for construction of roads in plains and hilly areas of the country under the scheme;
- (b) the phase-wise proposals received and sanctioned by the Union Government alongwith the allocation made under the Scheme, State-wise during the last three years;
- (c) the total length of roads constructed and proposed to be constructed in different phases, State-wise;
- (d) whether the progress of works under the Scheme is not uniform in all the States;
- (e) if so, the details thereof and the reasons therefor; and
- (f) the corrective steps being taken by the Government in this regard?

**Answer**

MINISTER OF RURAL DEVELOPMENT (DR. C. P. JOSHI)

(a)to(f): A statement is laid on the Table of the House.

Statement referred in reply to parts (a) to (f) of the Lok Sabha Stared Question No. 202 due for reply on 17.07.2009.

(a): The Primary Objective of the Pradhan Mantri Gram Sadak Yojana (PMGSY) is to provide all weather road connectivity to all habitations in rural areas with a population of 500 persons and above. In respect of the Hill States (North-East, Sikkim, Himachal Pradesh, Jammu & Kashmir, Uttaranchal) and the Desert Areas (as identified in the Desert Development Programme) as well as the Tribal (Schedule V) area, the objective is to connect all habitations with population of 250 persons and above (as per 2001 Census).

Under PMGSY, upgradation of existing roads is also permitted though it is not central to the programme. In upgradation, priority is given to through routes of the rural core network which carry more traffic.

(b): Phase wise proposals received and sanctioned by the Union Government is given in annexure A and state wise allocation and release of fund during last three years is given in annexure B.

(c): Phase wise length of roads proposed to be constructed and length of the road which has been constructed by each state till May, 2009 is given in annexure C

(d): Yes sir.

(e): Details of State-wise variation in progress of works under the schemes has been indicated in Annexure C I & C II (Abstract in Annexure C III).

Slow progress in some of the States is primarily on account of some of the constraints mentioned below:

# Inadequate institutional capacity in some of the States

# Limited contracting capacity in some States.

# Non availability of sufficient qualified technical personnel including engineers with the contractors

# Inadequate delegation of financial power to the SRRDA and the PIUs causing delay in the award of projects.

# Limited working season and adverse climatic conditions.

# Unfavorable weather conditions i.e. a very long rainy season/flood have adversely affected the implementation of PMGSY projects in

some States.

# Unavailability of construction materials in the locality.

# Land related issues- Non availability of land and environmental clearance of the land falling in forest areas.

# Law and order problem in some parts of the country.

(f): In order to improve the implementation of the programme in the states following measures have been taken by the Ministry of Rural Development:

# The Standard Bidding Document (SBD) has been amended to facilitate participation of small and medium as well as large contractors. Flexibility has been given to the states to float packages above Rs.10 crores and to permit joint ventures between big and small contractors.

# Central Public Sector Undertakings – CPWD, IRCON, NBCC, NPCC, NHPC and HSCL – have been deployed in Bihar, Jharkhand and Tripura.

# Outsourcing of project preparation has been allowed since April 2006 with a view to expediting project clearances.

# Independent project implementation consultants have been engaged in Madhya Pradesh, Chattisgarh, West Bengal, Assam and Orissa.

# The State Governments have been advised for e-tendering the projects under PMGSY to expedite the process of tendering and also to ensure transparency.

# Performance incentive for timely completion of projects has been introduced under which contractors delivering projects within schedule are accorded higher weightage in qualification assessment in future contracts.

# Implementation of the programme is being monitored through monthly reports, periodical review meeting and field visits of officers.

# Ministry of Environmental and Forest approached to simplify procedures for forest clearance. Meetings also held with the Forest Deptt. Officials and the implementing agencies in the States of Himachal Pradesh & Uttarakhand.

# Imparting training to the field personnel for building their capacity in programme implementation.